

Annexure - 7

Name of the corporate debtor: Greeta Musical Instruments Manufacturing And Exporters Private limited
Date of commencement of CIRP: 19/Apr/22
List of creditors as on : 27/Oct/22

List of operational creditors (Government dues)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?			% of voting share in CoC
1	Employees provident Fund Organisation, Regional Office, Chennai	5/2/2022	350,846	-	Statutory Dues	-	-	No	-	-	-
2	Gst, Assistant Commissioner(ST), Valluvarkottam Assessment circle, Chennai	5/10/2022	362,688	362,688	Statutory Dues	-	-	No	-	-	-
3	The Income Tax Department	6/24/2022	43,362,170.00	29,179,531.00	Statutory Dues	-	-	No	-	-	-
4	Employee State Insurance Corporation	6/13/2022	1,614,887.00			-	-	No	-	-	-
	Total		45,690,591.00	29,542,219.00		-	-		-	-	-

(Amount in Rupees)

Amount of claim not admitted	Amount of claim under verification	Remarks, if any
350,846.00	-	Not admitted for want of information/ documents
-	-	Admitted
-	14,182,639	Awaiting part clarification
1,614,887.00	-	Not admitted for want of information/ documents
1,965,733.00	14,182,639	